

Bombay Rents, Hotel And Lodging House Rates Control (Gujarat Amendment) Act, 1969

4 of 1969

[30 March 1969]

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An Act further to amend the Bombay Rents, Hotel and Lodging House Rates Control Act, 1947. It is hereby enacted in the Twentieth Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Bombay Rents, Hotel and Lodging House Rates Control (Gujarat Amendment) Act, 1969.

2. Amendment Of Section 3 Of Bom. Lvii Of 1947 :-

In section 3 of the Bombay Rents, Hotel and Lodging House Rates Control Act, 1947 (Bom. LVII of 1947), in sub-section (2), for the figures "1969" the figures "1974" shall be substituted.